

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P. No. 05 of 2012 in Appeal No. 102 of 2011

Dated 04th October, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Haryana Vidyut Prasaran Nigam Ltd.	Review Petitioner
	Versus	
H.E.R.C. & Ors.	Respondent(s)

Counsel for the Review Petitioner : Mr. Neeraj Jain, Sr. Adv.
Mr. Pradeep Dahiya

Counsel for the Respondent (s) : None

ORDER

Learned advocate for the review petitioner is present. None appeared on behalf of the Commission despite repeated service of notice. Judgment is reserved.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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